अमरीकी समाचार पत्रों द्वारा भारत विरोधी प्रचार

1734. श्री अजीत जोगी :

श्री सुशील बरोंगपा :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने अमरीकी समाचार पत्रों द्वारा जम्मू और कश्मीर तथा पंजाब में आतंकवादी और विघटनकारी तत्वों का समर्थन करते हुए भारत के विरुद्ध प्रचार किये जाने की कार्यवाही को गंभीरतापूर्वक से लिया है; और

(ख) यदि हां, तो सरकार ने इस दुष्प्रचार का खंडन करने के लिए क्या कदम उठाये हैं ?

विदेश मंत्रालय में राज्य मंत्री (श्री हरि किशोर सिंह) : (क) और (ख) सरकार ने अमरीकी अखबारों में जम्मू और कश्मीर तथा पंजाब की स्थिति के सम्बद्ध खबरें देखी हैं मोटे तौर पर इन खबरों में जम्मू और कश्मीर तथा पंजाब में आतंकवादियों और अलगाववादियों के हिंसक कार्यों का समर्थन नहीं किया गया है । अमरीकी अखबारों में प्रकाशित खबरों में अलग-अलग नजरिए पेश किए गए हैं। समय-समय पर जहां कहीं जभी तथ्यगत भूलें और कुप्रेरित रिपोर्टिंग देखने में आई हैं, हमारे मिशनों ने संबंधित समाचार पत्रों के साथ मामले को उठाया है । ऐसे अनेक मामलों में संबंधित संपादकों को लिखित रूप में सरकार का दृष्टिकोण समझाया गया है ।

Birth and death records

1735. SHRI B. K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that even today reliable birth and death records are not available anywhere in the country; and

(b) if so, whether such information would be brought out as an impor-i taut part of planning process?

THE MINISTER OF STATE IN THE MINISTRY OF HOME' AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) Registration of births and deaths in the country is governed by the Registration of Births and Deaths Act, 1969. However, all births and deaths do not get reported. Efforts are being made for creating awareness among the people for registering births and deaths. A number of publicity measures have also been introduced in this regard. In view of the incomplete coverage of births and deaths registration, a scheme called Sample Registration System has been initiated by the Office of the Registrar General, India which provides reliable estimates of births and deaths at national and sub-national levels.

ADU pollution drive by Delhi Traffic Police

1736. SHRI B. K. HARIPRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the recent antipollu lion drive against smoke emitting vehicles by Delhi Traffic Police has reduced the pollution levels in the city;

(b) what is the ratio of pollution caused by the private vehicles and vehicles of PTC, MCD, NDMC etc.;

(e) whether Government have taken any action against erring DTC or MCD vehicles, if so, what is the number of such cases booked; and

(d) what is the total number of vehicles checked so far, and the number of vehicles found over polluting?

J THE MINISTER OF : .SURFACE I TRANSPORT (SHRI K. P. UNNI-